

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 2389 OF 2013

Dated: 4th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jharkhand State Electricity BoardAppellant (s)
Versus
Central Electricity Regulatory Commission & Anr.Respondent (s)

Counsel for the Appellant(s) : Mr. Aabhas Parimal

ORDER

Learned counsel for the appellant, on instructions, submits that the matter has become infructuous. He seeks permission to withdraw the appeal.

The appeal is allowed to be withdrawn and is dismissed as such.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk